## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong \_\_\_\_ November, 2017

NO.HCM.II/123/2015/\_\_\_\_\_: It is hereby notified to all concerned that 11th December, 2017 (Monday) is declared as Holiday in the High Court of Meghalaya and Subordinate Courts on Account of "Nongkrem Dance".

## REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/3923 A 44/50 Dated, Shillong November, 2017 Copy to :-

- 1. The Joint Registrar—cum—Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 4. The PS to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 5. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. All Deputy Registrar, High Court of Meghalaya, Shillong.
- 9. All Assistant Registrar, High Court of Meghalaya, Shillong.
- 10. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 11. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 13. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 14. The President/Secretary, Meghalaya High Court Bar Association, Shillong
- 15. The President/Secretary, Shillong Bar Association, Shillong.
- 16. Notice Board.
- 17. Office file.

REGISTRAR GENERAL